

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

CP/TCP/CSP/CSA/TCSP/TCSA/NO. 496/(MAH)/2017

CORAM:

Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 20.04.2017

NAME OF THE PARTIES: M/s. Poolavadi Windfarm Limited

SECTION OF THE COMPANIES ACT: 230-232 OF THE
Companies Act 1956/2013/~~F&B~~ BP Code 2016.

<u>S. No.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>SIGNATURE</u>
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	Rohan Rajadhyaksha	i/b AZB & Partners	
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Common Order

CSA 492/230-232/NCLT/MB//MAH/2017
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CSA 494/230-232/NCLT/MB//MAH/2017
CSA 493/230-232/NCLT/MB//MAH/2017

At the request of the Petitioner Counsel, list this matter for hearing on
28.6.2017.

Sd/-
V. NALLASENAPATHY
Member (Technical)

Sd/-
B.S.V. PRAKASH KUMAR
Member (Judicial)